

assisted company, in all cases where the paid up capital of the company is Rs. 5 crores or more. The institutional nominee director will invariably be a member of these Audit Sub-Committees.

Export of Onions

6761. SHRI MOHAN LAL PATEL :
SHRI NAVIN RAVANI :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that onions are exported ;

(b) if so, the total quantity exported during the years 1981, 1982 and 1983 and the foreign exchange earned ;

(c) through which agency onions were purchased and exported ;

(d) the names of the States from which onions were exported ;

(e) the quantity of onions purchased from Gujarat during the above period for export ; and

(f) whether it is a fact that there is a great demand of Indian Onions in foreign countries, if so, the steps taken to boost the export of onions ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) The total quantity and value of exports of onions during 1980-81, 1981-82, 1982-83 and 1983-84 (April-December, 1983) are as under :

Value :	Rs.	Lakhs
Qty.	Lakh	MT

Year	Quantity	Value
1980-81	1.94	2768
1981-82	1.66	2950
1982-83	1.84	3237
1983-84	1.04	1991

(April-December '83)

(c) Onions are purchased and exported through the agencies of National Agricultural Cooperative Marketing Federation of India Ltd., Gujarat, State Agro-Industries Corporation Ltd., Ahmedabad, and the Maharashtra State Cooperative Marketing Federation Ltd., Bombay.

(d) Onions have been purchased by NAFED from Maharashtra, Gujarat, Tamil Nadu, Pondicherry and Andhra Pradesh.

(e) NAFED make purchases for local distribution as well as exports. As such it would not be possible to mention the exact quantity purchased for export from each State.

(f) There is a good demand in the overseas markets for Indian onions. However, export is allowed within a limited ceiling in view of the fact that this is an item of mass consumption in India.

Cases of Theft in Trivandrum Airport

6762. SHRI D. S. A. SIVA-PRAKASHAM : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there has been frequent theft of packages from Custom lounge of Trivandrum Airport ;

(b) if so, the total amount of losses and amount paid to the owner of the packages as nature of compensation ;

(c) whether any Custom Officials or airport officials were involved in the theft ; and

(d) if so, what action has been taken against those officers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) No, Sir ; there is also no place at Trivandrum airport described as Customs Lounge.

(b) to (d) Does not arise.